

Telecom Regulatory Authority of India

A-2/14, Safdarjung Enclave, New Delhi – 110 029

No.1-1/2006-A&P

Dated: 30th March 2006

To

All Ministries/Departments

Government of India and PSUs.

Sub:Filling up the post of Technical Officer (Financial Analysis) on deputation on foreign service terms.

Sir,

The Telecom Regulatory Authority of India (TRAI), New Delhi, is a statutory body set up under an Act of Parliament viz. the TRAI Act, 1997. The organization requires the services of qualified and experienced officers for the post of **Technical Officer (Financial Analysis)** to be appointed on deputation basis initially for a period of two years. The details of qualification/experience required etc., are as under:-

Sl. No.	Name of the Post	Scale of Pay and allowances	Qualification/experience
1	Technical Officer (Financial Analysis)	Rs. 8000-275-13500	Officers of the Central State Govt./PSUs (i) holding equivalent post on regular basis in the field of Costing/Financial Analysis/Accounting or (ii) three years regular service

		<p>in the grade of Section Officer or equivalent (Rs. 6500-200-10500) in the field of Costing/Financial Analysis/Accounting.</p> <p>The officer must possess the working knowledge of computer.</p>
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2. TRAI has been exempted from the rule of immediate absorption upto 23.01.2008 by Department of Pension & Pensioner's Welfare for appointment on deputation.

3. All the Ministries/Departments/PSUs are requested to forward applications in the enclosed proforma alongwith attested copies of ACRs for the last five years and vigilance clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately.

4. Last date for receipt of the application complete in all respect is **01st May 2006.**

Yours faithfully,

(Sarvjeet Singh)

Senior Research Officer(A&P)

Tel.: 26101985

APPLICATION FOR THE POST OF _____ IN T.R.A.I.

1. Name and Address (in Block letters)

2. Date of Birth (in Christian era).....

3. Whether belongs to SC/ST.....

4. Date of retirement under Central/State Govt. Rules

5. Educational Qualifications.....

6. Whether Educational and other qualifications required for the post are satisfied (If any qualification has been treated as equivalent to the one prescribed in the rules, state the authority for the same).....

		Qualification/ Experience required	Qualification /Experience possessed by the officer
Essential	(1)		

	(2)		
	(3)		

7. Post held on regular basis and the date from which
held with pay scale

8. Please state clearly whether in the light of entries
made by you above, you meet the requirements of
the post

9. Details of Employment, in chronological order,
enclose a separate sheet, duly authenticated by
your signature, if the space below is insufficient.....

P.T.O.

Office/Instt/Post held From To Scale of pay Nature of
Orgn. and basic pay duties

10. Nature of present employment, i.e. adhoc or
temporary or permanent

11. In case the present employment is held on
deputation/contract basis, please state

a) The date of initial appointment

b) The period of appointment on deputation/
contract.....

c) Name of the parent office/organization to
which you belong

12. Training/Courses attended

13. Additional details about your present employment

Please state whether working under –

a) Central Government.....

- b) State Government.....
- c) Autonomous Organizations.....
- d) Government Undertakings.....
- e) Universities

14. Are you in Revised Scale of pay? If yes, give the date from which the revision took place and also indicate the pre-revised scale

15. Total emoluments per month now drawn

16. Additional information, if any, which you would like to mention in support of your suitability for the post. Enclose a separate sheet, if the space is insufficient.

17. Remarks

Date: (SIGNATURE)

Certified that the service particulars given by the applicant are verified with reference to service records and found to be correct.

Signature with seal of the Competent Authority